

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 17-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(CA)/86(CHE)2022

PETITION NUMBER : CP(CA)/12(CHE)2021

NAME OF THE PETITIONER : Vijayalakshmi Venkatachalam

NAME OF THE RESPONDENT(S) : The Roc, Chennai & 9 Others

**UNDER SECTION : Rule 32 of NCLT Rules r/w Rule 11 of
NCLT Rules**

ORDER

Ld. Counsel Mr. Anish G.K. for the Petitioner. Ld. Counsel Mr. Avinash
Krishnan Ravi for ROC. Ld. Counsel Mr. Vijith for R2, R4 to R6, R8 and R9.

List the matters for hearing on **05.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)